

No. A.1307/1979

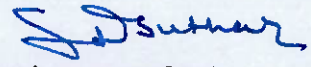
NOTIFICATION

The Honourable Chief Justice, High Court of Gujarat, Ahmedabad has been pleased to appoint Mr. M. B. Rathore, Additional Registrar (Judicial), High Court of Gujarat, as Registrar (Legal, Law & Inquiry), High Court of Gujarat, Ahmedabad, with effect from 17/08/2026.

**By order of the Honourable Chief
Justice of the High Court of Gujarat.**

**High Court of Gujarat at Sola,
Ahmedabad - 380 060.**

Date : August 7th, 2026.


**(Sanjay D. Suthar)
Registrar General**

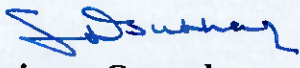
No. A.1307/1979

Copy for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. Mr. M.B.Rathore, Additional Registrar (Judicial), High Court of Gujarat, Ahmedabad.
3. The Accountant General (Accounts) Gujarat, Rajkot.
4. The Accountant General (Audit), Ahmedabad.
5. The Sub Treasury Officer, High Court Complex, Sola, Ahmedabad.
6. The Assistant Registrar, Nazir Department, High Court of Gujarat, Ahmedabad.
7. The Manager, Government Central Press, Gandhinagar, (for publication in the Gujarat Government Gazette, Part-I, Central Section)

**High Court of Gujarat, at Sola,
Ahmedabad - 380 060.**

Date : August 7th, 2026.


Registrar General